

IT Reg. (A)

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7/3/2020

**RAJASTHAN HIGH COURT, JODHPUR**

No. 06 / P.T. / 2020

Date. 06.03.2020.

**C I R C U L A R**

Generally, the news items related to judiciary are broadcast by following the prescribed guidelines but sometimes, it is noticed that a few unverified facts are incorporated in the news items which may tend to adversely affect the dignity of the judiciary and may also prejudice the interest of public at large.

Therefore, in order to avoid such a situation, all the staff members of High Court and subordinate courts are enjoined upon not to disclose any fact to any Press Personnel related to any aspect of functioning of courts.

The Registrar Classification, Rajasthan High Court Jodhpur and Jaipur Bench would have close monitoring over Press reporting so as to ensure strict compliance of the directions issued from time to time.

BY ORDER

REGISTRAR GENERAL

Gen./XV/31/2020/ 2425

Date: 06.03.2020

Copy forwarded to the following for information and necessary action:-

1. All the Registrars/ O.S.D, Rajasthan High Court, Jodhpur/Jaipur Bench , Jaipur
2. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
3. Registrar (Classification), Rajasthan High Court, Jodhpur/ Jaipur Bench , Jaipur
4. The Registrar(H.Q. at New Delhi), Bikaner House, Shahjhan Road, New Delhi-11
5. The Director, Rajasthan State Judicial Academy, Jodhpur
6. All the District & Sessions, Judge with request to circulate the same amongst all the Subordinate Courts in their Judgeship.
7. All Joint Registrars/Deputy Registrars/Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench , Jaipur
8. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench , Jaipur
9. All Administrative Officers Judicial/A.A.Os/Court Masters/ Stamp Reporters, Rajasthan High Court, Jodhpur/Jaipur Bench , Jaipur
10. A.O.J. Classification (Website), Rajasthan High Court, Jodhpur/Jaipur Bench , Jaipur

REGISTRAR (ADMN.)

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